GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1365 ANSWERED ON 09TH FEBRUARY, 2023

VEHICLE TRACKING PLATFORMS

1365. SHRI UDAY PRATAP SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Union Government is aware that a number of States/UTs have been using vehicle tracking platforms which is different from the platform already provided by NIC;

(b) if so, the reaction of the Government in this regard;

(c) the steps taken by the Government for effective implementation of vehicle tracking platform in all the States/UTs to remove anomalies and irregularities and ensure transparency;

(d) whether the Government proposes to bring such scheme under a unified platform for all the States/UTs;

(e) if so, the time by which it is likely to be done; and

(f) if not, the remedial measures likely to be taken by the Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (f) 1. Ministry of Road Transport and Highways (MoRTH) has formulated a Scheme for Implementation of "Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications", in States/UTs under Nirbhaya Framework. Scheme guidelines were issued on 15th January 2020. Under this Scheme, States/UTs will set up Monitoring Centre (Command and Control Centre or backend system) in compliance with AIS-140 Standards.

2. The selection of agency for design, development and deployment of Vehicle Tracking Platform in the Monitoring Centre lies with the States as per guidelines issued by MoRTH.

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